

27.11.2015

W.P.(C) No.28252 of 2011

A counter affidavit is filed in Court today on behalf of the petitioner in response to the affidavit of the Chief Secretary, Govt. of Odisha dated 10.10.2015. Copy of the same is served on the learned counsel for the State in Court today. The counter affidavit be kept on record.

Mr. Bhuyan, learned Additional Government Advocate for the State drew our attention to a communication dated 27.11.2015 issued by the Superintendent of S.V.P. P.G.I.P., Cuttack stating therein that the construction of the Beat House within the premises of the Sishu Bhawan has been handed over to the D.C.P., Cuttack for posting of necessary man powers in the said Beat House.

While taking the aforesaid communication on record, we direct the D.C.P., Cuttack to immediately post necessary man power to make the Beat House operational within a week from today and report compliance.

List this matter one week after.

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I. Ma

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S.C. Parija, J.